

OFFICE OF THE DISTRICT & SESSIONS JUDGE
NORTH TRIPURA : DHARMANAGAR

NO.F.1(66)-DJ/N/DMN/2017/ 4443-51

Dated, Dharmanagar,
The 5th May, 2017.

NOTICE

This office invites application from Advocates of Kanchanpur Bar Association and from Dharmanagar Bar Association for selecting at least 12 Advocates for Advocate Commissioners under North Tripura District to be submitted before the undersigned by **2nd May, 2017**. So far we received three applications from Dharmanagar Bar Association and no application from Kanchanpur Bar Association.

In view of poor number of application for selecting of Advocate Commissioners for the station Dharmanagar and Kanchanpur, the date of submission of application for selection and empanelment of "**Advocate Commissioners**" under the North Tripura Judicial District from willing Advocates of respective Bar Association of Dharmanagar & Kanchanpur, notified vide No. No.F.1(66)-DJ/N/DMN/2017/4213-16 dated 24-04-2017, is hereby extended to **15th May, 2017**.

sd/-

(U. CHOUDHURI)
DISTRICT JUDGE
(CHAIRPERSON)

SELECTION COMMITTEE FOR SELECTION
OF ADVOCATE COMMISSIONERS
NORTH TRIPURA, DHARMANAGAR

Copy to:-

1. The Registrar General, High Court of Tripura, Agartala.
2. The Civil Judge (Sr. Div.) & Asst. Sessions Judge, North Tripura, Dharmanagar.
3. The Chief Judicial Magistrate-cum-Civil Judge(Sr. Div.), North Tripura, Dharmanagar.
4. The President/Secretary, Bar Association, Dharmanagar/Kanchanpur, North Tripura, with a request to circulate the same among the advocates practicing under their respective Bar Associations.
- ✓ 5. The System Assistant, e-Committee attached to the O/o the District & Sessions Judge, North Tripura, Dharmanagar to upload the same in the official website.
6. Notice Board.

sd/-
9/5/17

DISTRICT JUDGE
(CHAIRPERSON)

SELECTION COMMITTEE FOR SELECTION
OF ADVOCATE COMMISSIONERS
NORTH TRIPURA, DHARMANAGAR